## Annexure - 6

## Name of the Corporate Debtor: Neo Capricorn Plaza Private Limited. (CIN U55102MH2004PTC187649)

Date of Commencement of CIRP: 08/07/2025, List of Creditors as on: 12/09/2025

Operational creditors (Employees)

		Details of Cla	aim Received		Details of Claim Admitted						
SI.No.	Name of the Employees	Date of claim Received	Amount of claims received	Amount of claims admitted	Nature of Claim	Whether related party?	% Share in Total Amount of Claims Admitted, if applicable	Amount of Contingent Claims	Amount of any mutual dues that may set off	Amount of Claim Not Admitted	Amount of Claims under Verification
1	Manish Kumar	17-07-2025	36,450		Full & Final Settlement	No	-	-	-	-	-
2	Utkarsha N. raut	04-08-2025	22,601	22 601	Full & Final Settlement	No	-	-	-	-	-
3	Mouries Dcruz	04-08-2025	53,407	53 407	Full & Final Settlement	No	-	-	-	-	-
4	Sagar Dalai	12-08-2025	8,000		Full & Final Settlement	No	-	-	-	-	-
5	Avinash Bapu Patil	20-08-2025	85,000		Full & Final Settlement	No	-	-	-	21,837	-
6	Dipayan Ghosh	27-07-2025	16,442	16,442	Full & Final Settlement	No	-	-	-	-	-
7	PURNA SARMAH	28-08-2025	52,745		Full & Final Settlement	No	-	-	•	-	52,745.00
8	Subrata Baidya	01-09-2025	23,058	23,058	Bonus	No	-	-		-	-
9	Jadhav Sushant Ashok	01-09-2025	15,794	14,104	Bonus	No	-	-	•	1,690	-
10	Mukesh Singh Negi	27-08-2025	51,779	51,779	Bonus	No	-	-		-	-
11	Diwakar Kumar Singh	05-09-2025	42,084	42,084	Bonus	No	-	-	-	-	-
12	Mrinmoy Biswas	29-08-2025	14,200	7,279	Bonus	No	-	-	-	6,921	-
13	Darekar Dyanesh Babaji	09-09-2025	27,322	27,322	Bonus	No	-	-	-	-	-
14	Vitthal Maroti Awad	10-09-2025	51,941		Full & Final Settlement	No	-	-		-	51,941.00
15	Kaushal Kumar	10-09-2025	57,925	_	Full & Final Settlement	No	-	-	-	-	57,925.00
16	Babu Bapu Avad	12-09-2025	15,661	-	Bonus	No	-	-	-	-	15,661.00
17	Aditya Tiwari	12-09-2025	37,066	-	Bonus	No	-	-	-	-	37,066.00
18	Vikas Pandit Shinde	12-09-2025	39,275	-	Bonus	No	-	-	-	-	39,275.00
19	Shivanand Sidram Dhule TOTAL	12-09-2025	18,061 <b>6,68,811</b>	3,65,689	Bonus	No	-	-	-	- 30,448	18,061.00 <b>2,72,674</b>

## **General Notes:**

- Claims that are admitted may be subjected to further substantiation / modification depending on further developments and the basis of additional evidence, information or clarifications.
- 2 In absence of any specific terms for interest payment to the employees, amount claimed as interest on delayed payment of dues are not admitted.